

CALLING ATTENTION TO MAT-
TER OF URGENT PUBLIC
IMPORTANCE

REPORTED CLASH BETWEEN STATE
ARMED POLICE AND SECUR-
ITY STAFF OF DURGA-
PUR STEEL PLANT

SHRI SURENDRANATH DWIVEDI
(Kendrapara) : Sir, I call the attention of
the Minister of Home Affairs to the follow-
ing matter of urgent public importance and
I request that he may make a statement
thereon :—

“The reported clash between the
State Armed Police and Security
Staff of Durgapur Steel Plants.”

THE DEPUTY MINISTER IN THE
MINISTRY OF HOME AFFAIRS (SHRI
K. S. RAMASWAMY) : Mr. Speaker,
Sir, according to information received from
the Government of West Bengal, on 22nd
April, 1970 at about 20.15 hrs. a jeep
bearing registration No. WGJ 4135 belong-
ing to the State Armed Police was going
back from the Plant to its camp outside.
Some contingents of the State Armed Police
have been deployed by the Plant authori-
ties on security duty inside the Plant. As
the jeep was getting out of Gate No. 2 of
the Plant, it was intercepted by the Plant's
own security staff on duty at that Gate.
They alleged that this jeep had earlier been
used for removal of some material belong-
ing to the Plant. On interception, a scuffle
ensued between the Plant security staff
and the State Armed Police resulting in
injuries to some. Two criminal cases have
been instituted and the investigation has
been taken up by the local Police.

SHRI SURENDRANATH DWIVEDI :
I think the security staff in Durgapur in
the present moment is the Industrial Secu-
rity Force. I believe when it was introduced
in Durgapur, apprehensions were expres-
sed in this House that there will be clashes
between the State police and the Industrial
Security Force if you do not take the consent
of the State Police. I fail to under-
stand how when the Industrial Security
Force was inside the plant, the State Police
was asked to be deployed there for some
other purpose. What is the relationship

between these two forces in the plant itself ?
Whose authority prevails ? When the State
Armed Police go inside the plant, do they
function or operate according to the orders
of the Director of the Security Force or they
are controlled by the IG of Police who is
outside ?

The reply is not very clear whether the
jeep was carrying any stolen material. Only
it has been stated that the jeep at some
time or the other was removing certain plant
property. Did this jeep which was challen-
ged by the security staff contain any stolen
material and what steps were taken imme-
diately to seize the jeep and what proe
tection is going to be afforded to the
security staff if such things occur in future?

SHRI K. S. RAMASWAMY : The
Central Industrial Security Force has been
just introduced and they have not taken
position in the plant. The State Armed
Police force is also stationed there for secu-
rity purposes. Of course, the plant security
force is there. On this particular day when
this jeep was going with the Special Armed
Police men, the plant security force people
intercepted the jeep and the SAP men. The
allegation is that the same jeep carried some
stolen material before. But now, the Sub-
Divisional officer and the Police officers
have taken up this matter and an investiga-
tion is being conducted. We do not know
what kind of material was stolen and whe-
ther they were stolen or not. I will furnish
the particulars later on when we receive it.

SHRI S. K. TAPURIAH (Pa'i) : May
I know from the Minister :

(a) under what circumstances the State
Armed Police was asked to go into the
plant. It is only during the troubled times
they are asked to come to the plant or whe-
ther it is a permanent arrangement.

(b) Is it a fact that some bad blood
exists between the plant security staff and
the State Armed Police because of previous
incidents. Whether any clash took place,
the State Armed Police remained an idle
spectator and the security staff in the plant
had to bear all the brunt. Is it because of

these past incidents that bad blood exists? Under what authority the State Armed Police is still going on and roaming about within the plant ?

SHRI K. S. RAMASWAMY : For help of the plant protection force they were sent for.

SHRI S. K. TAPURIAH : For what reasons ? Is it an old order that continues or a new order that was given ?

SHRI K. S. RAMASWAMY : It is not going to be stationed there permanently. We are taking steps to station our own Industrial Security Force very soon.

SHRI S. K. TAPURIAH : Sir, mine was a straight question—no preliminary or anything. Are you satisfied with his answer, Sir ? Under whose authority they went there ? It is a very simple question.

SHRI K. S. RAMASWAMY : They were sent at the request of the management sometime back and they will be withdrawn very soon. Afterwards, the Central Industrial Security Force personnel will be stationed.

श्री ओम प्रकाश त्यागी (मुरादाबाद) : मंत्री महोदय ने अभी बताया है कि जो जीप पकड़ी गई थी उसके बारे में सेक्योरिटी स्टाफ का यह चार्ज था कि उसका प्रयोग पहले सामान चुराने में किया गया था। तो मैं यह जानना चाहूँगा कि चूँकि यह सेंट्रल अण्डरटेकिंग है, पहले समान उस जीप के द्वारा चोरी हुआ था, वह जीप पकड़ी गई थी, उनकी कोई एन्वयरी आपने की होगी तो वह अगर आपने जांच की है पहली चोरी के मामले में तो उसका विवरण क्या है ?

दूसरा प्रश्न मेरा यह है कि जब आपने सेक्योरिटी स्टाफ अपना लगाया है वहाँ तो आप ने सेक्योरिटी स्टाफ और स्टेट आर्म्ड पुलिस दोनों के एक साथ काम करने के कुछ नियम

बनाए होंगे कि कौन किस के अन्डर में होगा कौन क्या मानेगा, क्या आपने कोई ऐसे नियम बनाए ? अगर बनाए तो वह क्या हैं ? नहीं बनाए तो क्यों ?

SHRI K. S. RAMASWAMY : I have already said that investigation is being taken up and the matter is being investigated. Two cases have been instituted one by the State people and the other by the Security force ; we have not received the results of this investigation. Regarding the stationing the security force, it is done on the request of the management for additional security purposes.

श्री ओम प्रकाश त्यागी : अध्यक्ष महोदय, जवाब नहीं आया। मैंने कहा कि जो पहले चोरी हुई है उसकी तो एन्वयरी की होगी ? यह तो इस टाइम की जो घटना है उसकी एन्वयरी करा रहे हैं। जो पहले चोरी हुई है जिसमें जीप इस्तेमाल हुई है उसकी एन्वयरी का विवरण क्या है ? और मैंने यह पूछा कि सेक्योरिटी स्टाफ और स्टेट आर्म्ड पुलिस दोनों के एक जगह तैनात करने के सम्बन्ध में आपने कुछ नियम बनाये होंगे, वह नियम क्या हैं ? एक का भी जवाब नहीं दिया।

SHRI K. S. RAMASWAMY : It is a simple question. There are two cases instituted by rival parties. There are allegations of removing certain goods and these are all being investigated.

श्री ओम प्रकाश त्यागी : अध्यक्ष महोदय, जवाब अभी भी नहीं दिया

अध्यक्ष महोदय : आप शांति से क्यों नहीं पूछते हैं ?

श्री ओम प्रकाश त्यागी : मैं शांति तो हूँ ही। मैंने जो पूछा था कि यह जीप पहले चोरों में इस्तेमाल हुई है उसकी जांच का विवरण क्या है ?

MR. SPEAKER : He has said that there were some cases of theft ; these are being investigated.

श्री ओम प्रकाश त्यागी : उसका विवरण क्या है ?

SHRI SURENDRANATH DWIVEDY : Was it established that there was theft in the same place earlier ; was there an enquiry ?

SHRI K. S. RAMASWAMY : As I said earlier these are being investigated ; the results are not made known yet. But all these cases are being investigated.

श्री ओम प्रकाश त्यागी : मेरे प्रश्न का दूसरा भाग जो था, उसका उत्तर भी नहीं दिया।

MR. SPEAKER : I am going to help you. Are there any rules about the posting of these forces ? That was one part of the question. He might ask it again. Why not furnish the information just now ?

SHRI K. S. RAMASWAMY : It is made on request from Management and they are sent on deputation and they are withdrawn as soon as they are not needed.

MR. SPEAKER : Calling Attention is over.

SHRI HEM BARUA (Mangaldai) : About China entering into the space age, I want the Government to make a statement.

श्री अटल बिहारी वाजपेयी (बलरामपुर) : अद्यक्ष महोदय, यह बहुत गम्भीर मामला है। इसका हमारी सुरक्षा से सम्बन्ध है

SHRI HEM BARUA : I wrote to you this morning about this. The Prime Minister should make a statement.

SHRI SURENDRANATH DWIVEDY : This matter is of great importance connected with our Defence and Government

themselves should come forward with a statement. What is their action and what are they doing ? Will you kindly convey the desire of this House to the Government and ask them to make a statement on this very important question ?

MR. SPEAKER : This is matter of very high importance. And I quite appreciate it ; if you say something, I will not ignore it. But, you will please bring a regular motion.

SHRI HEM BARUA : I have already informed about it. I wrote about that this morning saying that the Government spokesman should be asked to make a statement about China's entry into the space-age.

MR. SPEAKER : I shall look into it.

SHRI BAKAR ALI MIRZA (Secunderabad) : Chinese army personnel have also occupied some parts in Kashmir.

MR. SPEAKER : Do not come here abruptly without any motion. I am not prepared to accept all these things. Is the hon. Member still worried about Putna or something else ?

SHRI RANGA (Srikakulam) : I am worried about China. Mr. Speaker, Sir, I drew your kind attention earlier also as to what we should do. Earlier we used to write to you directly, and then we used to ask the Speaker, to ask the concerned Minister, to inform you of the time what the Minister is going to make the statement. Even if he is not going to make a statement, it is for the Speaker to direct the Government to make a statement because of the importance of the issue involved. I only wanted to draw your kind attention to the earlier practice and I would like you to follow that here.

SHRI RANDHIR SINGH (Rohtak) : This is very important and the whole House should take notice of it.

MR. SPEAKER : I have already made certain observations. What is the good of telling this.

SHRI SURENDRANATH DWIVEDY:
What did you say ?

SHRI HEM BARUA : We have not heard that.

MR. SPEAKER : I said earlier that you should come here with a regular motion. Now are you hearing me ?

SHRI SURENDRANATH DWIVEDY:
This is a very important issue and I request you to convey the desire of this House to Government that they should come forward to make a statement on this important matter.

MR. SPEAKER : I shall convey this to Government.

SHRI BAKAR ALI MIRZA : The Chinese has occupied certain parts in Kashmir which is much more important and so I gave a call attention notice on this. I have not heard anything about it.

MR. SPEAKER : Whatever is admitted, that is taken up. And the rest are still pending.

SHRI BAKAR ALI MIRZA : You will please consider this also.

MR. SPEAKER : Now, papers laid on the table. Shri Nanda.

12.20 hrs.

PAPERS LAID ON THE TABLE

ANNUAL REPORT ETC. OF THE ORISSA ROAD TRANSPORT CO. LTD. BERHAMPUR

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI R.L. CHATURVEDI): On behalf of Shri Nanda : I beg to lay on the Table :—

- (1) A copy each of the following papers under sub-section (1) of section 619A of the Companies Act, 1956:—

(i) Review by the Government on

the working of the Orissa, Road Transport Company Limited, Berhampur (Ganjam), for the year 1967-68.

- (ii) Annual Report of the Orissa Road Transport Company Limited, Berhampur (Ganjam), for the year 1967-68,

- (iii) Directors' Report and statement of accounts for the year 1967-68 of the Orissa Road Transport Company Limited, Berhampur (Ganjam) and the comments of the Comptroller and Auditor General thereon.

- (2) A statement showing reasons for delay in laying the papers at (1) above [*Placed in Library. See No. LT 3312/70*]

ANNUAL REPORT ETC. OF THE HINDUSTAN LATEX LTD., NEW DELHI

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (DR. S. CHANDRASEKHAR) On behalf of Shri K. K. Shah : I beg to lay on the Table a copy each of the following papers under sub-section (1) of section 619A of the Companies Act, 1956:—

- (1) Review by the Government on the working of the Hindustan Latex Limited, New Delhi, for the year 1968-69.
- (2) Annual Report of the Hindustan Latex Limited, New Delhi, for the year 1968-69 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [*Placed in Library. See No. LT- 3313/70*]